

Affidavit to be Furnished by the candidate alongwith Nomination Paper

Before the Returning Officer

For election to Bihar Legislative Assembly

From 226, Sheorghati Constituency (Name of the Constituency)

I, Vinod Basad yadav of Sri Sahasrai Pooasad yadav

Aged 45 years, resident of Village - Kalandara, P.O - Kachoursi, P.S. Sheorghati, Dist - Gaya (Bihar)

(Section, do hereby solemnly affirm and state on oath as under)

(Strike out whichever is not applicable)

(1) I am a candidate set up by Tanta Dal (United) political party / I am contesting as an independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in lakhs)
1.	Self <u>Vinod Basad yadav</u>	<u>AETPY9276P</u>		
2.	Spouse <u>Smt - Sushila Kumari</u>	<u>BEWPD4897M</u>	<u>Nil</u>	<u>Nil</u>
3.	Dependent <u>Son - Arryan Raj</u>	<u>Nil</u>	<u>Nil</u>	<u>Nil</u>
4.	Dependent 2 <u>Son - Rishu Raj</u>	<u>Nil</u>	<u>Nil</u>	<u>Nil</u>
5.	Dependent 3 <u>Three Doughter's</u>	<u>Nil</u>	<u>Nil</u>	<u>Nil</u>

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	<u>Nil</u>
(b)	Name of the court, Case No. and Date of order taking cognizance :	<u>Nil</u>
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	<u>Nil</u>

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	<u>Nil</u>
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	<u>Nil</u>

(f) Furniture: as proposed

Nil

(5) That I give herein below the details of my assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets:

(Note:

- Assets in joint name indicating the extent of joint ownership will also have to be given
- In case of deposit/investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
- Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given
- 'Dependent', here means a person, substantially dependent on the income of the candidate.
- Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	35,000=	15,000=	1000=	1000=	3,000=
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	SBISherghat 1112=	S.B.I. Sherghat 23621=	Nil	Nil	M.B.G.B. B. Boron 10,000=
		S.B.I. Vellore 12,992=	M.B.G.B. Sherghat 6205=			M.B.G.B. B. Boron 10,000=
		P.N.B. Sherghat 5,742=				
		B.C.B. Sherghat 2165=				
		C.B.I. Yegapur 547=				
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	Nil	Nil	Nil	Nil	Nil
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	S.B.I. Life Smart Rotor more 50,000=	L.I.C. 50,000=	Nil	Nil	Nil
		L.I.C. 15,000=				
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	Nil	Nil	Nil	Nil	Nil
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	BR 24-5689 101150 SLR 6,17,958=	Nil	Nil	Nil	Nil
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	160 gm gold 4,66,000=	350 gm gold or kg silver 11,95,000=	Nil	Nil	150 gm Gold 4,35,000=

(vii)	Any other assets such as value of Claims/interest	N:RBone Rifle \$ Pictal \$ 1,75,000~	Nil	Nil	Nil	Nil
(ix)	Gross Total value	12,78,816~	12,89,826	1000~	1000~	458,000~

3. Details of Immovable assets:

- (Note: 1. Properties in joint ownership indicating the extent of joint ownership r/in also have to be indicated.
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	<u>Agricultural Land</u> Location(s) Survey number(s) Area (Total measurement in acres) Whether inherited property (Yes or NO) Date of purchase in case of self acquired property Cost of Land (in case of purchase) at the time of purchase Any Investment on the land by way of development, construction etc. Approximate Current market value	Kalondore Kashani \$ 50000 \$ 50000 yes Nil Nil Nil 10,00,000~	Nil Nil Nil Nil Nil Nil Nil Nil	Nil Nil Nil Nil Nil Nil Nil Nil	Nil Nil Nil Nil Nil Nil Nil Nil	Nil Nil Nil Nil Nil Nil Nil Nil
(ii)	<u>Non-Agricultural Land</u> Location(s) Survey number(s) Area (Total measurement in sq. ft.) Whether inherited property (Yes or NO) Date of purchase in case of self acquired property Cost of Land (in case of purchase) at the time of purchase Any Investment on the land by way of development, construction etc. Approximate Current market value	Nil Nil Nil Nil Nil Nil Nil Nil	Nil Nil Nil Nil Nil Nil Nil Nil	Nil Nil Nil Nil Nil Nil Nil Nil	Nil Nil Nil Nil Nil Nil Nil Nil	Nil Nil Nil Nil Nil Nil Nil Nil
(iii)	<u>Commercial Buildings</u> (including apartments) Location(s) Survey number(s) Built up Area (Total measurement in sq. ft.)	Nil Nil Nil Nil	Nil Nil Nil Nil	Nil Nil Nil Nil	Nil Nil Nil Nil	Nil Nil Nil Nil

	Whether inherited property (Yes or NO)	Nil	Nil	Nil	Nil	Nil
	Date of purchase in case of self acquired property	Nil	Nil	Nil	Nil	Nil
	Cost of property (in case of purchase) at the time of purchase	Nil	Nil	Nil	Nil	Nil
	Any Investment on the property by way of development, construction etc.	Nil	Nil	Nil	Nil	Nil
	Approximate Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Residential Buildings (including apartments,) - Location(s) - Survey number(s)	Kalamdors 749 Shreeghat	Nil	Nil	Nil	Nil
	Area (Total measurement in sq. ft.)	① 3000 sq ft	Nil	Nil	Nil	Nil
	Built up Area (Total measurement in sq. ft.)	① 1600 sq ft ② 1600 sq ft	Nil	Nil	Nil	Nil
	Whether inherited property (Yes or NO)	① Yes ② No	Nil	Nil	Nil	Nil
	Date of purchase in case of self acquired property	② 1.12.1998	Nil	Nil	Nil	Nil
	Cost of property (in case of purchase) at the time of purchase	② 68,000/-	Nil	Nil	Nil	Nil
	Any Investment on the land by way of development, construction etc.	① 1,00,000/- ② 5,00,000/-	Nil	Nil	Nil	Nil
	Approximate Current market value	① 6,00,000 ② 10,00,000	Nil	Nil	Nil	Nil
(v)	Others (such as interest in property)	Nil	Nil	Nil	Nil	Nil
(vi)	Total of Current Market Value of (i) to (v) above	22,68,000/-	Nil	Nil	Nil	Nil

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institutions)	M.B.G. Shreeghat				
	Name of Bank or FI	S.B.I. - Shreeghat	Nil	Nil	Nil	Nil
	Amount outstanding	56088/-				
	Nature of loan	3,48,710/-				
	Loan or dues to any individuals/ Entity other than mentioned in (i) above.	Nil	Nil	Nil	Nil	Nil
	Name(s)					
	Amount outstanding					
	Nature of loan					

Any other liability	Nil	Nil	Nil	Nil	Nil
Grand total of liabilities	4,04,778	Nil	Nil	Nil	Nil
(6) Government Dues:					
Dues to departments dealing with government accommodation	Nil	Nil	Nil	Nil	Nil
Dues to departments dealing with supply of water	Nil	Nil	Nil	Nil	Nil
Dues to departments dealing with supply of electricity	Nil	Nil	Nil	Nil	Nil
Dues to departments dealing with supply of telephones/mobiles	Nil	Nil	Nil	Nil	Nil
Dues to departments dealing with government transport (including aircrafts and helicopters)	Nil	Nil	Nil	Nil	Nil
Income Tax Dues	Nil	Nil	Nil	Nil	Nil
Wealth Tax Dues	Nil	Nil	Nil	Nil	Nil
Service Tax Dues	Nil	Nil	Nil	Nil	Nil
Municipal /Property Tax Dues	Nil	Nil	Nil	Nil	Nil
Sales Tax Dues	Nil	Nil	Nil	Nil	Nil
Any other dues	Nil	Nil	Nil	Nil	Nil
Grand total of all Govt. dues	Nil	Nil	Nil	Nil	Nil

(7) Details of profession or occupation:

a. Self..... **Agriculture & Business**

b. Spouse.....

(8) My educational qualification is as under: **Agriculture M.Sc. Magadh University Bodh Gaya 1995**

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)

(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1. Name of the candidate	Sh./Smt./Kum. Venod Prasad Yadav
2. Full postal address	Village-Kalandara, P.O-Kachhori, P.S. Sherghati, Gaya
3. Number and Name of the constituency and state	226, Sherghati
3. Name of the Political party which set up the candidate (otherwise write "Independent")	Joint. Del (United)
4. (a) Number of cases in which conviction order passed (other than those referred to in Form 26)	Nil

(a) Total number of Pending cases where the court (s) have taken cognizance		Nil				
5. PAN no.	Yes/ for which last Income Tax Return filed		Total Income (Rs.)			
(a) Candidate	AETPY 92-76 P		Yes			
(b) Spouse	BEPW PD-4897 M		Nil		Nil	
(c) Dependents	Nil		Nil		Nil	
6. Details of Assets and Liabilities in rupees						
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Asset (Total value)	13,78,816	12,89,526	1000/-	1000/-	4,58,000
B.	Immovable Asset	23,68,000/-	Nil	Nil	Nil	Nil
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	6,68,000/-	Nil	Nil	Nil	Nil
(ii)	Approximate Current Market Price of Asset (Total Value)	16,00,000/-	Nil	Nil	Nil	Nil
7. Liabilities						
	(i) Government dues (Total)	Nil	Nil	Nil	Nil	Nil
	(ii) Loans from Bank, Financial Institutions and others (Total)	4,04,778/-	Nil	Nil	Nil	Nil
8. Highest educational qualification						
M.Sc. Magadh University Bodhgaya - 1995						
(Give details of School / University education with full form of the certificate/diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)						

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above.
(b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at Shahjahan this the 31.12.2012 day of Dec. 2012

Vinod Prasad Yadav.

DEPONENT

31.12.12

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- Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.
2. Affidavit should be sworn before an Anti Commissioner or Magistrate of the First Class or before a Notary Public.
3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.
4. The affidavit should be either typed or written legibly and neatly.